

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:345
ANSWERED ON:24.11.2005
GROWTH IN AVIATION INDUSTRY
Nayak Smt. Archana

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has any concrete plan to provide airports and their supporting infrastructure to the new private airlines;
- (b) if so, the details thereof;
- (c) the expected annual growth in the aviation industry over the next five years;
- (d) whether all airlines would be able to use the proposed new generation Instrument Landing System (ILS-3) facility; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) Yes, Sir.

(b) Airports Authority of India (AAI) has taken steps to provide additional parking stands at both the domestic and international aprons at the metro airports at Mumbai, Delhi, Chennai and Kolkata. Besides, the steps planned by AAI to increase the capacity of runway and terminal buildings are as under:-

Delhi - Provision of additional taxi tracks, additional X-ray machine, in security hold area of terminal-II, provision of CUTE system, construction of new domestic and international terminals.

Mumbai - Provision of additional taxi tracks, modification of domestic terminal, integration of arrival halls of terminals, upgradation of terminals, construction of new domestic and international terminals.

Chennai - Provision of additional checking counters, modification of existing international departure terminal and its integration with the new international arrival terminal.

Kolkata - new international departure terminal.

(c) Currently the domestic civil aviation sector is growing at a rate of about 23% and international sector at a rate of about 18%. The growth of civil aviation sector over the next five years inter-alia will depend upon the Gross Domestic Product (GDP) growth, foreign tourist arrivals etc.

(d) No, Sir.

(e) An operator is given approval for ILS Category II/IIIA operations in various stages. The total time required for obtaining Instrument Landing System (ILS) Category IIIA approval is minimum three years. Certain airlines have not completed the minimum requisite period. Hence, these airlines are not authorised to make use of ILS Category-IIIA.